



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,

Jammu, the ~~9th~~-----January, 2017.

SRO **53** .-In exercise of the powers conferred by sub-section (2) of section 3 of Jammu and Kashmir Heritage Conservation and Preservation Act, 2010 (Act No. XV of 2010), the Government on the recommendations of the Director Archives, Archaeology and Museums intends to declare the “stone building (Archives) alongwith Land measuring 2 Kanals, 2 Marlas and 192 Murba Feet” and Shergari (Old Assembly Complex) Srinagar alongwith Land 31 Kanals and 16 Marlas falling under Khasra No. 302” as protected Monument within the meaning of the said Act.

Any person having objection to the issuance of this notification shall file his objections before Secretary to the Government, Department of Culture, within a period of one month from the date of publication of this notification in the newspaper or fixation of this notification at a conspicuous place on the Monument.

By order of the Government of Jammu and Kashmir

Sd/-

(Dilshad Khan) IAS
Secretary to Government
Culture Department

No: Cul/HCPA/01/2014

Dated: **9** -02-2017

Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Commissioner/ Secretary to the Government, Revenue Department.
3. Commissioner/Secretary to the Government Law, Justice and Parliamentary Affairs Department
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Srinagar.
6. Director Archives, Archaeology & Museums, J&K. Jammu, he is requested to kindly fix up a copy of notification in a conspicuous place on or near the monument for the view of general public to invite objections if any. He may also get the notification published in the local newspaper.
7. Director Information, J&K.

8. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.
9. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
10. General Manager, Government Press, Srinagar, for publication in Government Gazette
11. Private Secretary to Secretary to the Government, Department of Culture.
12. P.A. to Special Secretary to the Government, Department of Culture.
13. Stock file/ SRO file.



(R.K. Vaid) KAS

Deputy Secretary to the Government
Department of Culture

